

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI SPECIAL BENCH  
(Virtual Hearing)**

**PRESENT: SHRI KHETRABASI BISWAL – MEMBER (JUDICIAL)**

**: SHRI SATYA RANJAN PRASAD – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.07.2024 AT 10:30 A.M.**

TC/CP. Nos.	CA/IA No.	Section /Rule	Name of Parties
CP(IB)/77/9/AMR/ 2021	Admitted	9 of IBC	Pattabhi Enterprises Vs Blue Park Seafoods Private Limited
	IA(IBC)/107/2024	U/s. 60(5) of IBC, 2016 R/w Rule 11 of NCLT Rules, 2016	ITC Limited Agri Business Division Vs Mr.Rajesh Chillale, RP of Blue Park Seafoods Private Limited
	IA(IBC)/399/2023		Sri. Rajesh Chillale, RP of Blue Park Sea Foods Pvt. Ltd Vs. Andhra Pradesh Central Power Distribution Corporation Limited
	IA(IBC)/362/2023		Mr. Rajesh Chillale, RP of Blue Park Seafoods Private Limited Vs. ITC Agro Limited

**ORDER**

**IA(IBC)/107/2024:**

**Present:** Mr. J. Raghu, Ld. Counsel for the Applicant

Ms. Udita, Ld. Proxy Counsel for the Respondent

Ld. Counsel, Mr. J. Raghu is present for the Applicant. Ld. Counsel, Ms. Udita, appears and states she has instructions from the Respondent side to represent them. It is noted that on the previous date of hearing Respondent counsel was directed to file Vakalatnama and Reply Affidavit before the next date of hearing, which has not been done till date.

Ld. Counsel attributes some delays in getting documents from the client to be the reason for the aforesaid non-compliance with the earlier order of this bench. In consideration of her submissions, a final opportunity to file Vakalatnama and Reply Affidavit within 3 days is granted to the Respondent side, failing which their right to file reply shall stand forfeited. Copy of reply thereof shall be served on the opposite party.

List for further consideration on 05.08.2024.

**IA(IBC)/399/2023:**

**Present:** Ms. Uditā, Ld. Proxy Counsel for the Applicant.

Ld. Proxy Counsel, Ms. Uditā appears on behalf of the Applicant. Respondents are already *set ex parte*. Pleadings are complete. List for arguments on 05.08.2024.

**IA(IBC)/362/2023:**

**Present:** Ms. Uditā, Proxy Counsel for the Applicant.

Mr. J. Raghu, Ld. Counsel for the Respondent.

Both sides counsel present. Pleadings are complete. List for arguments on 05.08.2024.

Sd/-

**SATYA RANJAN PRASAD  
MEMBER (TECHNICAL)**

Sd/-

**KHETRABASI BISWAL  
MEMBER (JUDICIAL)**